

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

7

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : CA/103/2017

PETITION NUMBER : CP/7/2016

NAME OF THE PETITIONER(S) : H. Ramesh

NAME OF THE RESPONDENT(S) : M/s AUM Consultancy Pvt Ltd & 4 Ors

UNDER SECTION : 210,213,241,242,243

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. CIBI VISHNU

COUNSEL FOR  
PETITIONER

hl.

2. L. ABIRAMI

Counsel for  
Respondent 2 & 3  
(K. SUMATHI)

L. Abirami

**ORDER**

Counsel for petitioner present. Counsel for R2 and R3 present and raised an issue that as per direction given by this Bench vide order dated 21.06.2017, an affidavit has been filed by an employee of the 1st Respondent Company. Counsel for Petitioner is directed to file an affidavit to clarify the position as to the documents of the 1st Respondent Company. Matter is posted for arguments in relation to the application filed raising the issue of maintainability of the petition. Put up on 11.08.2017 at 10.30 A.M.

sd/-  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
ghk

sd/-  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)